

RAJASTHAN HIGH COURT

No. 13/PI/2020

Date- 30.03.2020

CIRCULAR

In view of prevailing situation and Nation wide lock-down by Government of India till 14.04.2020, the directions issued vide this office Circular No. 12/PI/2020 dated 24.03.2020 for observance in Subordinate Courts/Special Courts/Tribunals shall remain in force till 14.04.2020 and/or till further orders.

By Order


30.3.2020
REGISTRAR GENERAL

No. Gen/XV/42/2020/2607

Date – 30.03.2020

Copy forwarded to the following for information and necessary action:-

1. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
2. District Judge Bhilwara with the request to follow the directions in terms of letter no. Gen./XV/43/2020/2603 dated 29.03.2020.
3. Presiding Officers of all the Special Courts and Tribunals.
4. All the Bar Associations through the concerned District & Sessions Judges.
5. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.


30.3.2020
REGISTRAR GENERAL